

**OFFER OPENING PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF
SKYWEB INFOTECH LIMITED**

Registered Office: 15th Floor, EROS Corporate Tower, Nehru Place, New Delhi - 110 019
CIN: L72200DL1985PLC019763, Tel. No. 011-41522023, Fax No. 011-23354134,
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**Open Offer for Acquisition of 2,60,000 Equity Shares from the Shareholders of
M/s. Skyweb Infotech Limited by Mr. Neetesh Gupta (Hereinafter referred to as "Acquirer")
along with Mr. Ashok Gupta and Mrs. Renu Gupta (Hereinafter collectively referred to as "PACs")**

This Advertisement is being issued by **Corporate Professionals Capital Private Limited**, on behalf of **Mr. Neetesh Gupta (Hereinafter referred to as "Acquirer")** along with **Mr. Ashok Gupta and Mrs. Renu Gupta (Hereinafter collectively referred to as "PACs")** pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 in respect of the open offer to acquire shares of **Skyweb Infotech Limited ("SIL"/"Target Company")**. The Detailed Public Statement with respect to the aforementioned offer was made on November 18, 2014 in Business Standard (English) (All Editions) and Business Standard (Hindi) (All Editions).

1. Offer Price: Rs. 38.50/- per fully paid up equity share of the Target Company.
2. IDC recommends that the Offer Price being in compliance with the applicable regulations can be considered as fair and reasonable. The recommendation of IDC was published in the abovementioned newspaper on March 18, 2015, Wednesday.
3. This is not a competing offer.
4. Letter of Offer has been dispatched to all the equity shareholders of SIL whose names appear in its Register of Members on March 11, 2015, Wednesday the Identified Date.
5. The LoF along with the Form of Acceptance cum Acknowledgement is also available on SEBI's website, www.sebi.gov.in, and the website of Manager to the Offer, www.corporateprofessionals.com and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
 - a. In case of physical shares: Name, address, distinctive numbers, folio nos., number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the buyer kept blank.
 - b. In case of dematerialized shares: Name, address, number of shares tendered, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode, duly acknowledged by the DP.

DP Name	SMC Global Securities Limited-New Delhi	Depository	National Securities Depository Limited ("NSDL")
DP ID	IN303655	Client ID	10004388
Account Name	"SKYWEB INFOTECH LIMITED - OPEN OFFER ESCROW ACCOUNT"		

Shareholders having their beneficiary account in **Central Depository Services (India) Limited ("CDSL")** shall use the inter-depository delivery instruction slip for the purpose of crediting their shares in favor of the Special Depository Account with NSDL.

6. Schedule of Activities

Activity	Day and Date
Public Announcement (PA) Date	Tuesday, November 11, 2014
Detailed Public Statement (DPS) Date	Tuesday, November 18, 2014
Identified Date*	Wednesday, March 11, 2015
Last date for making a competing offer	Tuesday, December 09, 2014
Date when Letter of Offer were dispatched	Tuesday, March 17, 2015
Date of commencement of tendering period	Monday, March 23, 2015
Date of closure of tendering period	Tuesday, April 07, 2015
Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched.	Wednesday, April 22, 2015
Date by which the underlying transaction which triggered open offer will be completed.	Tuesday, October 06, 2015

**Identified Date is only for the purpose of determining the names of the shareholders of the Target Company to whom the Letter of Offer would be sent.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the LoF.

MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

CIN: U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi - 110049

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SEBI Regn. No: INM000011435

On behalf of Acquirer and PACs

Place: New Delhi
Date: March 20, 2015